OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

The following committee is hereby constituted with immediate effect :

Name of the Committee	Name of the Judicial Officer	Designation
Committee for digitization/scanning of record & award of contract for digitization/scanning of office/judicial record of Delhi District Courts through outsource agency.	Sh. Manoj Jain Spl. Judge (PC Act) (CBI) (Central)	Chairperson
	Sh. Ravinder Dudeja Judge, Family Court (Central)	Member
	Sh. Kanwal Jeet Arora Addl. District Judge (South-West)	Member
	Sh. Saurabh Pratap Singh Laler Addl. District Judge (Central)	Member
	Sh. Abhilash Malhotra Metropolitan Magistrate (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 42966-986 /F.1(3)/Gaz/18 Dated 11 JUL 2018

Copy forwarded for information & necessary action to : -

1. The District & Sessions Judge (West)/Officiating, Tis Hazari Courts, Delhi.
2. The Officers concerned.
3. Ms. Anju Bajaj Chandna, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
4. The AO(J)/DDO, Admn. Branch (I,II&III), Accounts Branch, (Central) Caretaking Branch (Central) Tis Hazari Courts, Delhi.
5. The AO(J)/In-charge (Computer Branch) to pursue the matter with said committee.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs)
Delhi